

748 सेवा से तत्काल कनेक्शन प्रदान करती है। अतः, दिल्ली/जबलपुर/दिल्ली के बीच विमान यात्रा की सुविधा सप्ताह में उपर्युक्त तीन दिन उपलब्ध है।

(ग) टर्बो-प्रॉप विमान-बेड़े की मौजूदा तंग स्थिति के रहते हुए दिल्ली तथा जबलपुर के बीच एक दैनिक विमान सेवा प्रदान करने पर विचार करना संभव नहीं है। इसके अलावा, उपर्युक्त सैक्टर पर यातायाग की माग में भी एक दैनिक सेवा का औचित्य सिद्ध नहीं होता।

### **Financial involvement of State Government of Orissa in introducing Crop Insurance**

1403. SHRI CHINTAMANI JENA: Will the Minister of FINANCE be pleased to state:

(a) what is the financial involvement of the State Government in introducing crop insurance, allowances to the unemployed and of declaring the primary school teachers as Government servants as committed by the Orissa State Government in the Governor's Address of 1980, before the dissolution of the State Assembly; and

(b) has the State Government examined the proposal with its financial implication and, if so, what is the extent of financial commitment from State exchequer?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):

(a) and (b). The Governor of Orissa, in his address to the Orissa Legislative Assembly on the 11th February, 1980, stated that the State Government was contemplating a scheme for crop insurance to indemnify the farmers against loss of crop due to natural calamities. He also stated that the State Government was considering proposals for declaring the primary school teachers as Government

servants and for grant of unemployment allowance to the deserving unemployed persons. The details and financial implications of these proposals were not spelt out.

### **Development at Jaipur in Cuttack District**

1404. SHRI ANANDI CHARAN DAS: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) is there any proposal for development of 'Biraja Kshetra' and 'Dasaswamedha Pitha' at Jaipur in the district of Cuttack which is a historic place of Hindu pilgrimage and tourist attraction; and

(b) are Government aware that the people coming from all parts of the country and abroad are experiencing much difficulties for want of communication and accommodation?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KARTIK ORAON): (a) No, Sir.

(b) As the development of facilities at pilgrim centres visited by domestic tourists would primarily be the responsibility of the State Government, the facilities at these places would need to be provided in the State Sector. The State Government therefore is contemplating to construct a Tourist Bungalow at Jaipur. It is understood that regular bus services are available to Jaipur from different parts of Orissa.

### **Bonds in respect of "National Rural Development" Scheme**

1405. SHRI VIRDHJ CHAND JAIN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Bonds in respect of 7 (seven) years "National Rural Development" Scheme came into force about one year back are yet

to be printed and issued to the applicants and interest is lesser than fixed deposits scheme in banks; and

(b) if so, what action is being taken to expedite the work so as not to put the applicants to any further inconvenience?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):** (a) and (b). The National Rural Development Bonds have already been printed and issued in most of the cases to the subscribers.

The National Rural Development Bonds carry interest at 7½ per cent per annum. In view of exemption from capital gains tax available on investments in these bonds, it will not be appropriate to compare the rate of interest thereon with that on bank deposits.

#### **Air fare hike on recommendations of IATA**

1406. **SHRI JYOTIRMOY BOSU:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state;

(a) how did the Government allow air fare hike on the recommendations of IATA;

(b) is it not a fact that the Public Undertakings Committee had strongly recommended discontinuation of our membership in IATA;

(c) what is the reason for having cheaper fares for passengers originating in wealthy countries and much dearer fares for passengers originating from poorer and poorest countries;

(d) is it not a fact that the people of poorer countries are financing for the air travel of richer countries;

(e) if so, what steps does he propose to take to undo the same; and

(f) whether he has personally gone through the Public Undertakings Committee Reports on the functioning of Air India?

**THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK):** (a) Because of hike in petrol prices the Government allowed the air fare hike.

(b) and (c). Public Undertakings Committee recommended discontinuation of our membership in IATA. This recommendation together with other recommendations, is being examined by a Departmental Committee, whose report is awaited.

(d) to (e). Barring a few exceptions which are due to unavoidable reasons mentioned below, the fares to India are not cheaper than fares from India:

(i) Due to currency fluctuations.

(ii) Due to the need to have lower promotional fares in order to encourage tourism to India.

#### **III Allowance to Government Servants paying Market Rent for the House allotted to them while owning Houses**

1407. **SHRI PIUS TIRKEY:** Will the Minister of FINANCE be pleased to state;

(a) whether officers who pay market rent for the house allotted to them by Government being house owners are entitled for getting house rent allowance; and

(b) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):** (a) and (b). Under the existing orders, Central Government employees who are allotted Government accommodation are not entitled to House Rent Allowance regardless of the rate of the licence fee/rent charged therefor. In September, 1975 employees who were